

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Review Petition No. 05/RP/2017 in Petition No. 68/TT/2016**

- Subject** : Review Petition No. 05/RP/2017 seeking review of order dated 30.7.2016 in Petition No. 68/TT/2016
- Date of Hearing** : 18.1.2018
- Coram** : Shri A.S. Bakshi, Member  
Dr. M.K. Iyer, Member
- Petitioner** : LANCO Teesta Hydro Power Ltd.
- Respondents** : Power Grid Corporation of India Ltd. (PGCIL) and 12 others
- Parties present** : Shri Saahil Kaul, Advocate, LANCO  
Ms. Mazag Andrabi, Advocate, LANCO  
Shri Jatinder Singh, LANCO  
Shri Shashant Agarwal, LANCO  
Shri Mridul Chakravarty, Advocate, PGCIL  
Shri Pallav Mongia, Advocate, PGCIL  
Shri Rakesh Prasad, PGCIL  
Shri S.S. Raju, PGCIL  
Shri B. Dash, PGCIL  
Shri Vivek Kumar Singh, PGCIL  
Shri V. P. Rastogi, PGCIL  
Ms. Vaishali Goyal, PGCIL

**Record of Proceedings**

The learned counsel for the Review Petitioner sought permission to file Written Submissions in the matter.

2. The Commission directed the Review Petitioner to file its Written Submissions by 29.1.2018 with a copy to PGCIL and PGCIL to file its response by 5.2.2018. The Commission further directed the parties to file their submissions within the specified dates and observed that no extension of time shall be granted and if no submissions are



received in time the matter will be decided on the basis of the information available on record.

3. The Commission reserved the order in the matter.

By order of the Commission

Sd/-  
(T. Rout)  
Chief (Law)

